GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 287

TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/ MAGHA 16, 1940 (SAKA)

REVIEW OF RECRUITMENT POLICY

287.   SHRI OM BIRLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is true that there is severe stagnation at several ranks of Group B & C such as Constable/Fire fighters, Head Constable/Fire Officers, SI/Steno, ASI/ Clerk, and Constable/GD and if so, the details thereof;

(b) the steps taken by the Government to address the issue of stagnation at these ranks;

(c) whether the Government has taken note of the large number of requests for transfers and posting to the northern region in Central Industrial Security Force and if so, the details thereof;

(d) whether the Government intends to review CISF's recruitment policy, which is at present primarily based on population of the States, to include demand-specific recruitment component; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

(a) & (b) : Cadre Reviews of various ranks in Central Reserve Police Forces

(CAPFs) and Assam Rifles (AR) are done based on assessment of

operational requirements and also to ensure promotional avenues of feeder

cadres. Limited Departmental Competitive Examination (LDCE) are also

resorted to for various ranks as per Recruitment Rules for granting

accelerated promotion. In addition, financial benefits of next higher ranks

under Modified Assured Career Progression Scheme (MACP) are also being

given to force personnel on completion of 10/20/30 years of service.

(c) to (e): CISF has a pan Indian deployment obligation and accordingly personnel are posted as per operational and administrative requirements. However, requests from personnel for posting to a particular region/unit are considered having regard to their administrative feasibility and accommodated accordingly.

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